

[Mr. Speaker]

The matter was referred to the Minister of Energy for his comments under my direction. The Ministry of Energy in their reply approved by the Minister stated *inter alia* that supply of wrong information regarding the personal bio-data of Shri A. B. A. Ghani Khan Chaudhuri for publication in "Seventh Lok Sabha Who's Who" was a case of "genuine oversight" for which "regret was also expressed genuinely" by the Minister.

As regards the election petition relating to 1953, the Ministry of Energy *inter alia* stated that "this election petition, which was filed against the Union Energy Minister and which came right upto the Supreme Court was decided in his favour."

It may be mentioned that the matter sought to be raised by Shri Bosu was also raised earlier by Shri Bapusaheb Parulekar on 18th November, 1980, when the Minister of Energy had explained the position and the matter was treated as closed.

I have examined the matter carefully and find that the alleged statements about his bio-data were not made by Shri A. B. A. Ghani Khan Chaudhuri in the House. One of the alleged statements was the subject matter of an election petition while the other statement was published in a book. It is thus clear that no misleading information was given to the House as such and no question of privilege arises in the matter. I do not, therefore, give my consent to raise the matter in the House as a question of privilege under Rule 222.

(Interruptions)

SHRI JYOTIRMOY BOSU (Diamond Harbour): Let the House know....

(Interruptions)

MR. SPEAKER: Now, Papers laid.
Mr. S. B. Chavan.

12.12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS OF TECHNICAL TEACHERS' TRAINING INSTITUTE EASTERN REGION, CALCUTTA FOR 1978-79 AND A STATEMENT FOR DELAY, ANNUAL ACCOUNTS OF NATIONAL INSTITUTE FOR TRAINING IN INDUSTRIAL ENGINEERING, BOMBAY FOR 1979-80, REVIEWS ON AND ANNUAL ACCOUNTS OF BOARD OF APPRENTICESHIP TRAINING, WESTERN REGION, BOMBAY FOR 1979-80, BOARD OF APPRENTICESHIP TRAINING (SOUTHERN REGION) MADRAS FOR 1979-80 AND BOARD OF APPRENTICESHIP TRAINING (NORTHERN REGION) KANPUR FOR 1978-79

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Technical Teachers' Training Institute, Eastern Region, Calcutta, for the year 1978-79 along with Audited Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-1967/81].

(2) A copy of the Annual Accounts (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1979-80 along with Audit Report thereon. [Placed in Library. See No. LT-1968/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training, Western Region, Bombay, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training, Western Region, Bombay, for the year 1979-80.

[Placed in Library. See No. LT-1969/81].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1979-80.

[Placed in Library. See No. LT—1970/81].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1978-79.

[Placed in Library. See No. LT—1971/81].

WATER (PREVENTION AND CONTROL OF POLLUTION) AMENDMENT RULES, 1981 AND ANNUAL REPORT OF CENTRAL BOARD FOR THE PREVENTION AND CONTROL OF WATER POLLUTION, NEW DELHI FOR 1979-80.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table:—

(1) A copy of the Water (Prevention and Control of Pollution) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 36(E) in Gazette of India dated the 29th January, 1981, under sub-section (3) of section 63 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT—1972/81].

(2) A copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pol-

lution, New Delhi, for the year 1979-80, under sub-section (1) of section 39 of the Water (Prevention and Control) of Pollution Act, 1974. [Placed in Library. See No. LT—1973/81].

REVIEWS ON AND ANNUAL REPORT OF ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LTD. HYDERABAD FOR 1978-79, TRIPURA FOREST DEVELOPMENT AND PLANTATION CORPORATION LTD. AGARTALA FOR 1977-78, TWO STATEMENTS FOR DELAY AND ANNUAL REPORT OF FOOD CORPORATION OF INDIA FOR 1978-79.

THE MINISTER OF AGRICULTURE AND RURAL CONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Andhra Pradesh Forest Development Corporation Limited, Hyderabad, for the year 1978-79.

(ii) Annual Report of the Andhra Pradesh Forest Development Corporation Limited, Hyderabad, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1974/81].

(b) (i) Review by the Government on the working of the Tripura Forest Development and Plantation Corporation Limited, Agartala, for the year 1977-78.

(ii) Annual Report of the Tripura Forest Development and Plantation Corporation Limited Agartala, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.